GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT RAJYA SABHA UNSTARRED QUESTION NO. 3289

TO BE ANSWERED ON 31st MARCH, 2022

FEATURES OF AATMANIRBHAR BHARAT YOJANA

3289. SHRI NARHARI AMIN:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the main features of the Aatmanirbhar Bharat Rojgar Yojana (ABRY);
- (b) the details of funds sanctioned/allocated and utilized under the scheme in the State of Gujarat till date;
- (c) the district-wise details of the persons registered under the scheme in Gujarat till date; and
- (d) the details of targets fixed under the scheme and achievements thereon so far?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI RAMESWAR TELI)

- (a) to (d): Aatmanirbhar Bharat Rojgar Yojana (ABRY) was launched with effect from 1st October, 2020 as part of Atmanirbhar Bharat package 3.0 to incentivize employers for creation of new employment along with social security benefits and restoration of loss of employment during Covid-19 pandemic. The salient features of the scheme are summarized below:
 - An employee drawing monthly wage of less than Rs. 15000/- who was not working in any establishment registered with the Employees' Provident Fund Organization (EPFO) before 1st October, 2020 is eligible for the benefit. The employees who lost their job during Covid-19 pandemic and did not join in any EPF covered establishment upto 30.09.2020 are also eligible for the benefit.
 - Government of India for a period of two years, is crediting both the employee' share (12% of wages) and employer's share (12% of wages) of contribution payable or only the employee's share, depending on employment strength of the EPFQ registered establishments.

 The scheme has commenced from 1st October 2020 and shall remain open for registration of eligible employers and new employees upto 31st March, 2022.

There is no specific State-wise allocation of funds under the scheme. All eligible establishments are encouraged to take benefit under this scheme. During 2021-22, an amount of Rs. 4180 crore has been allocated under Final Estimate. As on 20.03.2022, benefit of Rs. 451.12 crore have been provided to the beneficiaries in the State of Gujarat.

The scheme is intended to benefit a total of 71.80 lakh members. As on 20.03.2022, benefits have been provided to 54.49 lakh beneficiaries through 1.37 lakh establishments in the country.

The district-wise details of the persons registered and benefitted under the scheme in Gujarat till 20.03.2022 is at Annexure.

Annexure referred to in reply to part (a) to (d) of the Rajya Sabha Unstarred Question No. 3289 for answer on 31.03.2022

SI. No.	District-wise number of employees registered under ABRY in Gujarat	
	DISTRICT	NUMBER OF EMPLOYEES REGISTERED
1	VALSAD	63,419
2	VADODARA	69,099
3	TAPI	814
4	SURENDRANAGAR	7246
5	SURAT	1,17,310
6	SABAR KANTHA	4132
7	RAJKOT	43,191
В	PORBANDAR	3183
9	PATAN	1869
10	PANCH MAHALS	8,026
11	NEW DELHI	5
12	NAVSARI	3226
13	NARMADA	338
14	MORBI	1036
15	MAHESANA	30,099
16	KHEDA	3423
17	КАСНСНН	41,349
18	JUNAGADH	3974
19	JAMNAGAR	31,197
20	GUJARAT	47
21	GIR SOMNATH	307
22	GANDHINAGAR	20,778
23	DOHAD	254
24	DIU	93
25	DEVBHUMI DWARKA	1067
26	DANG	186
27	DAMAN AND DIU	375
28	DAMAN	22,905
29	DADRA AND NAGAR HAVELI	41,725
30	CHOTE UDEPUR	76
31	BOTAD	132
32	BHAVNAGAR	11,294
33	BHARUCH	40,600
34	BANAS KANTHA	5725
35	ARAVALI	85
36	ANAND	6786
37	AMRELI	3196
38	AHMADABAD	1,75,603
	Total	7,64,170